

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**

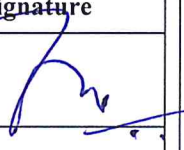
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

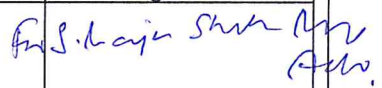

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 52/94/HDB/2021
NAME OF THE COMPANY	Servomax India Pvt Ltd
NAME OF THE PETITIONER(S)	Avasarala Lakshmi Anuradha
NAME OF THE RESPONDENT(S)	State Bank of India & Servomax India Pvt Ltd
UNDER SECTION	94 of IBC

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PURNA CHANDRA RAO	Adv.	K. P. Rao, India Gmail: kprao 98442 77808	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RAJA SHERANAN	Adv.	S. RAJA SHERANAN	 Adv.
			 Adv.

**ORDER**

Counsel for Petitioner is present. At the request of the Counsel for Respondents, list the matter for filing counter on 19.04.2021.

  
Member (T)

  
Member (J)

**Binnu**